

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

(IB)-380(PB)/2017

IN THE MATTER OF:

**Uniworld Telecom Ltd.
Vs
Autopal Industires Ltd.**

.... **APPLICANT / PETITIONER**
.... **RESPONDENT**

SECTION:

Under Section 9 of Insolvency and Bankruptcy Code 2016

Order delivered on 09.10.2017

Coram:

**CHIEF JUSTICE M. M. KUMAR
Hon'ble President**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**


For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

Learned Counsel has not complied with the last order and wish to file the affidavit today itself in the Registry. List again thereafter.

List on 11th October 2017.


**CHIEF JUSTICE M. M. KUMAR
PRESIDENT**


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**